

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5102  
ANSWERED ON:29.04.2008  
UNIFORM FEE STRUCTURE IN UNVERSITIES  
Athawale Shri Ramdas

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of monthly fees and other charges being recovered from students by colleges under Delhi University;
- (b) whether the guidelines issued by the UGC in this regard are applicable to these colleges;
- (c) if so, the reasons for disparity in the fee structure prevalent in these colleges;
- (d) whether the Government proposes to enforce uniform fee structure for all colleges of all universities; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (e): According to the information provided by the University of Delhi, following annual fees structure is common to all its affiliated colleges.

Fee/Charges      Annually

University Enrolment fee Rs.100/-  
Admission fee      Rs. 5/-  
Tuition fee      Rs.180/- (Under-graduate courses)  
University Development fee Rs.100/-  
University Athletics fee Rs. 50/-  
University Culture Council Rs. 5/-  
fee  
WUS Health Centre membership Rs.120/-  
fee  
NSS fund      Rs. 20/-  
Identity card fee      Rs. 5/-

However, other charges like library fee, magazine fee, laboratory fee, electricity & water charges, students union fee, common room fee, cultural society, dramatics club, games/ sports fee, laboratory development fund, library development fund, ground maintenance fund, student aid fund, etc. differ from college to college. Besides, college security, library security, etc. are also charged. There is disparity in the fee structure because of infrastructural facilities and other additional provisions available in the Colleges.

At present there are no guidelines issued by the University Grants Commission (UGC). However, the Commission has constituted a Committee under the Chairmanship of Professor B S Sonde to formulate regulations for admission and fee for aided and unaided institutions with the following terms of reference:

- (i) To formulate regulations with regard to admission and fee for self-financing, private, professional institutions including 'deemed-to-be-universities.'
- (ii) To formulate regulations for admission and fee for self-financing courses in aided Universities/ Colleges.
- (iii) To formulate regulations for admission and fee for aided courses in aided Universities and Colleges.